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Abdul Jabbar Vs State Of Tripura

Bail Application 59 Of 2023

Court: Tripura High Court- Agartala

Date of Decision: Jan. 4, 2024

Acts Referred:
Code Of Criminal Procedure, 1973 â€" Section 439#Indian Penal Code, 1860 â€" Section 377#Protection Of Children From Sexual Offences Act, 2012 â€" Section 6

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: D. Sarkar, Raju Datta

Final Decision: Dismissed

Judgement